

Annexure - 5

Name of the corporate debtor: **Pik Resource India Private Limited**

Date of commencement of Liquidation: **30 August 2024**

List of creditors as on: **21 October 2024**

List of other stakeholders (other than financial creditors and operational creditors)

(Amount in ₹)

Sl. No	Name of Stakeholder	Category of stakeholders (preference shareholders / equity shareholders / partners / others)	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted					
1	Maxum Writing Instruments Pvt Ltd	Others	20/02/23	49,36,396	49,36,396	Advance from customer	No	No	N/A	0.81%	-	-	-	-	Note 1
Total				49,36,396	49,36,396					0.81%	-	-	-	-	

Note:

1. The stakeholder has not submitted their claims during Liquidation Process. Accordingly, the claims submitted during CIRP period has been deemed to be submitted under Section 38, and accordingly included in the list of stakeholders.